

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 110
(IB)-810(PB)/2020

IN THE MATTER OF:

BKB Transport Pvt. Ltd

Vs

NTPC Ltd

... Applicant / Petitioner

... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code.

Order delivered on 18.11.2020

CORAM

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Mr. Rishabh Sancheti, Mr. Neeraj Lalwani, Advs.
For the Respondent : Mr. Balbir Singh Sr. Adv with R. Sudhinder
Mr. Adarsh Tripathy Advocates

ORDER

Submissions heard. **Order Reserved.**

Sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

Ritu
18.11.2020.